

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A./61/1932/2020

This the 18th day of October, 2021



HON'BLE MR. ANAND MATHUR, MEMBER (A)

Dr. Zakir Hussain

...Applicant.

Advocate: Mr.K.K.Pathan

Versus

State of Jammu & Kashmir & Others.

.....Respondents

Advocate:- Mr.Amit Gupta, AAG

ORDER [O R A L]

TA No. 61/1932/2020 arises out of WP (C) No.3803/2019 pertains to National Health Mission. This Tribunal does not have jurisdiction in these matters. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

/kdr/